Annexure – 4

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List of stakeholders as on: 03rd October, 2025

List of operational creditors (Employees)

	_	o. S.
TOTAL	Yashwant	Name of authorised of representati ve, if any
		Name of employee
	18.08.2025	Details of cla
1,01,72,533.00 17,42,016.00	1,01,72,533.00 17,42,016.00	bived
17,42,016.00	17,42,016.00	Total Amount of the period claim admitted commence commence
		Amount of claim for the period of twelve months preceding the liquidation commencement date
		Nature of % claim a
		% share in total amount of claims admitted
		Amount of contingent claim
		Amount of Amount of any mutual claim rejected dues, that may be set-off
35,90,595.00	35,90,595.00	ted
48,39,922.00	48,39,922.00	Amount o claim under verification
0	Claim includes: Overtime, Local Conveyance, Salary, Gratuity, EPF (Employer contribution), EPF (Employee contribution).  Gratuity: Admitted only to the extent of 9 employees where court orders have been received. For other employees, gratuity is not admitted, since they have not resigned and their services have not otherwise been terminated.  48,39,922.00 Local Conveyance & Overtime: No supporting documentary evidence has been provided. Hence, these amounts are not admitted and kept under verification.  Salary: Salary slips submitted are not signed by the employer; claim will be admitted only upon receipt of duly signed copies.  EPF (Employer & Employee Contribution): Not admitted here to avoid duplication, as EPFO has independently filed its claim.	of Remarks, if any

